

(4)

01.02.2007

OA No. 12/2007

Mr. C.B. Sharma, Counsel for applicant.

Mr. T.P. Sharma, Advocate, puts appearance on behalf of the respondents and prays for four weeks time to file reply. Prayer granted.

Let the matter be listed on 15.03.2007. IR to continue till the next date.



(J.P. SHUKLA)
MEMBER (A)



(M.L. CHAUHAN)
MEMBER (D)

AHQ

OA No. 12/2007.

15.03.2007.

Mr. C. B. Sharma counsel for the applicant.
Mr. Tej Prakash Sharma counsel for the respondents.

In view of the undertaking given by the Learned Counsel for the respondents, the OA has become infructuous and the same is disposed of. However, if any amount has been recovered from the applicant, the same be refunded.

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(J. P. SHUKLA)
ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN

P.C./